

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE
RAJYA SABHA**

**UNSTARRED QUESTION NO. 534.
TO BE ANSWERED ON FRIDAY, THE 23RD JULY, 2021.**

CLOSURE OF INDUSTRIES DUE TO COVID

534. SHRI P. WILSON:

Will the Minister of **Commerce and Industry** be pleased to state:

- (a) the details of number of industries closed due to COVID-19 lockdown in the country, especially in Tamil Nadu;
- (b) the details of the schemes / financial assistance provided to industries during lockdown, especially in Tamil Nadu during COVID-19;
- (c) whether Government has any plan to set up new industries in Tamil Nadu, if so, the details thereof;
- (d) the details of the steps taken by Government to increase the employment rate in industrial sector, especially in Tamil Nadu;
- (e) how many SEZs are there, especially in Tamil Nadu, district-wise; and
- (f) whether Government has any plans to establish new SEZs in Tamil Nadu?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY
(SHRI SOM PARKASH)**

- (a): As per information received from Ministry of Corporate Affairs (MCA), the opening and closing of companies are registered with MCA, however MCA does not capture the cause of closure in any of the forms. The filings pertaining to the FY 2020-21 will commence from September, 2021 onwards. The number of closed companies registered with MCA for the period of 1st April 2020 to 30th June 2021 is 17228 out of which the number of closed companies in Tamil Nadu is 1899. However, this includes data of companies closed before onset of COVID and also the cause of closure may not necessarily be closure of industrial activity.
- (b): The Government has also recently announced structural reforms as part of the Aatmanirbhar Package. A statement on Aatmanirbhar Bharat is at **Annexure 1**.

- (c) & (d):** Government has formulated several schemes for promoting setting up of industries. New industries when setup, lead to increase in employment opportunities. Brief description of important schemes of DPIIT are given in **Annexure 2**.
- (e) & (f):** As per information received from Department of Commerce, Special Economic Zones (SEZs) being set up under the SEZ Act, 2005 and SEZ Rules, 2006 are primarily private investment driven initiatives. No budgetary support is provided by the Central Government for setting up on SEZ. The proposals for setting up of SEZs are considered by the Board of Approval (BoA) on recommendations of the concerned State Government. At present, there are 379 notified SEZs out of which 58 Special Economic Zones (SEZs) have been notified in the State of Tamil Nadu as detailed in the list given in **Annexure 3**.

ANNEXURE REFERRED TO IN REPLY TO PARTS (b) OF THE RAJYA SABHA UNSTARRED QUESTION NO.534 FOR ANSWER ON 23.07.2021.

A. Announcements made on 13.05.2020

1. Rs. 3 lakh crore Emergency Working Capital Facility for Businesses, including MSMEs
2. Rs. 20,000 crore Subordinate Debt for Stressed MSMEs
3. Rs. 50,000 crore equity infusion through MSME Fund of Funds
4. New Definition of MSME and other Measures for MSME
5. No Global tenders for Government tenders of upto Rs.200 crore.
6. Extending the Employees Provident Fund Support for business and organised workers for another 3 months for salary months of June, July and August 2020
7. EPF Contribution to be reduced for Employers and Employees for 3 months to 10% from 12% for all establishments covered by EPFO for next 3 months
8. Rs. 30,000 crore Special Liquidity Scheme for NBFC/HFC/MFIs
9. Rs. 45,000 crore Partial credit guarantee Scheme 2.0 for Liabilities of NBFCs/MFIs
10. Rs. 90,000 crore Liquidity Injection for DISCOMs
11. Relief to Contractors given by extension of up to six months for completion of contractual obligations, including in respect of EPC and concession agreements
12. Relief to Real Estate Projects the registration and completion date for all registered projects will be extended up to six months.
13. Tax relief to business as pending income tax refunds to charitable trusts and non-corporate businesses and professions to be issued immediately
14. Reduction in Rates of 'Tax Deduction at Source' and 'Tax Collected at Source' by 25% for the remaining period of FY 20-21
15. Due Dates for various tax related compliances extended

B. Announcements made on 14.05.2020

16. Free food grains supply to Migrants for 2 months.
17. Technology system to be used enabling Migrants to access PDS(Ration) from any Fair Price Shops in India by March,2021-One Nation one Ration Card
18. Scheme for Affordable Rental Housing Complexes for Migrant Workers and Urban Poor to be launched
19. 2% Interest Subvention for 12 months for Shishu MUDRA loanees- Relief of Rs. 1500 crore
20. Rs. 5000 crore Credit facility for Street Vendors.
21. Rs.70,000crore boost to housing sector and middle income group through extension of Credit Linked Subsidy Scheme for MIG under PMAY(Urban)
22. Rs. 6,000 crore for Creating employment using CAMPA funds
23. Rs. 30,000 crore Additional Emergency Working Capital for farmers through NABARD
24. Rs. 2 lakh crore concessional credit boost to 2.5 crore farmers under Kisan Credit Card Scheme

C. Announcements made on 15.05.2020

25. Rs. 1 lakh crore Agri Infrastructure Fund for farm-gate infrastructure for farmers
26. Rs. 10,000 crore scheme for formalisation of Micro Food Enterprises (MFE)
27. Rs. 20,000 crore for Fishermen through Pradhan Mantri Matsya Sampada Yojana (PMMSY)
28. National Animal Disease Control Programme
29. Setting up of Animal Husbandry Infrastructure Development Fund – Rs. 15,000 crore
30. Promotion of Herbal Cultivation : outlay of Rs. 4,000 crore
31. Beekeeping initiatives –Rs. 500 crore
32. From ‘TOP’ to TOTAL- – Rs. 500 crore [Operation Greens Scheme TOP to TOTAL provides 50% subsidy on transport and storage of notified fruits and vegetables if prices of such fruits or vegetables are below the trigger price.
33. Measures for Governance and Administrative Reforms for Agriculture Sector i. Amendments to Essential Commodities Act to enable better price realisation for farmers ii. Agriculture Marketing Reforms to provide marketing choices to farmers iii. Agriculture Produce Price and Quality Assurance

D. Announcements made on 16.05.2020

34. Commercial Mining introduced in Coal Sector
35. Diversified Opportunities in Coal Sector
36. Liberalised Regime in Coal Sector
37. Enhancing Private Investments and Policy Reforms in Mineral Sector
38. Enhancing Self Reliance in Defence Production
39. Policy Reforms in Defence Production
40. Efficient Airspace Management for Civil Aviation
41. More World-Class Airports through PPP
42. India to become a global hub for Aircraft Maintenance, Repair and Overhaul (MRO)
43. Tariff Policy Reform in Power Sector; Privatization of Distribution in UTs
44. Boosting private sector investment through revamped Viability Gap Funding Scheme in Social Sector
45. Boosting private participation in space activities
46. Reforms in Atomic Energy Sector

E. Announcements made on 17.05.2020

47. Rs. 40,000 crore increase in allocation for MGNREGS to provide employment boost
48. Increased investments in Public Health and other health reforms to prepare India for future pandemics
49. Technology Driven Education with Equity post-COVID
50. Further enhancement of Ease of Doing Business through IBC related measures
51. Decriminalisation of Companies Act defaults
52. Ease of Doing Business for Corporates
53. Public Sector Enterprise Policy for a New, Self-reliant India

54. Increase borrowing limits of States from 3% to 5% for 2020-21 only & promoting State level reforms

F. Announcements made on 12th October 2020

55. LTC Cash Voucher Scheme- cash payment to employees in lieu of one LTC during 2018-21, (full payment on Leave encashment and tax-free payment of LTC fare)
56. Special Festival Advance Scheme- interest-free advance of Rs. 10,000, in the form of a prepaid RuPay Card, to be spent by March 31, 2021.
57. Capital Expenditure Boost for States- A special interest-free 50-year loan to states for ₹ 12,000 crore capital expenditure
- ₹ 200 crore each for 8 North East states
 - ₹ 450 crore each Uttarakhand, Himachal
 - ₹ 7,500 crore for remaining states, as per share of Finance Commission's devolution
58. Capital Expenditure Boost for the Centre-Additional budget of ₹ 25,000 crore (in addition to ₹ 4.13 lakh crore given in Budget 2020-'21) provided for capital expenditure on roads, defence, water supply, urban development and domestically produced capital equipment.

G. Announcements made on 12th November 2020

59. AatmaNirbhar Bharat RozgarYojana- to incentivize job creation during COVID-19 recovery. If EPFOregistered establishments take in new employees without EPFO numbers or those who lost jobs earlier, the Yojana will benefit these employees.
60. Emergency Credit Line Guarantee Scheme for MSMEs, businesses, MUDRA borrowers and individuals (loans for business purposes), extended till March 31, 2021. Credit guarantee support scheme launched for Healthcare sector and 26 sectors stressed due to COVID-19. Entities will get additional credit up to 20% of outstanding credit; repayment can be done in five years (1 year moratorium + 4 years repayment).
61. Production Linked Incentive worth ₹ 1.46 Lakh Crore offered to 10 champion sectors.
62. ₹ 18,000 Crore Additional outlay for PM AwaasYojana – Urban
63. Support for Construction & Infrastructure – Relaxation of Earnest Deposit Money & Performance Security on Government Tenders
64. Income Tax relief for Developers & Home Buyers
65. Platform for Infra Debt Financing 66. Support for Agriculture: ₹ 65,000 Crore for subsidized fertilizers
67. Boost for Rural Employment: Additional outlay of ₹ 10,000 Crore is being provided for PM GaribKalyanRozgarYojana. Funds can be used for MGNREGA or for Gram SadakYojana, this will help accelerate rural economy .
68. Boost for Project Exports ₹ 3,000 Crore boost to be given for project exports through assistance given by India to developing countries under Indian Development and Economic Assistance Scheme (IDEAS Scheme). This will help EXIM Bank facilitate these Line of Credit development assistance activities and promote exports from India.

69. Capital and Industrial Stimulus ₹ 10,200 Crore additional budget stimulus will be provided for capital and industrial expenditure on defence equipment, industrial infrastructure and green energy.
70. R&D grant for COVID Vaccine; ₹ 900 Crore is being provided to Department of Biotechnology for research activities related to COVID-19 vaccine development. This does not include cost of vaccine or logistics for vaccine distribution (whatever is required for that will be provided).

ANNEXURE REFERRED TO IN REPLY TO PARTS (c) & (d) OF THE RAJYA SABHA UNSTARRED QUESTION NO.534 FOR ANSWER ON 23.07.2021.

Promotion of industries is a continuous and ongoing effort of the Government. Government has taken a number of steps, in addition to the ongoing schemes, to boost the growth of industries. Some of the key measures are highlighted below:-

1. Ease of Doing Business(EODB) and Compliance burden:

- Government has undertaken a number of steps to improve ease of doing business in the country, improving its ranking as per World Bank's EoDB Report from 142 in 2014 to 63 in 2020. These steps would boost investment and economic activities. To achieve EoDB rank 50, efforts are being made to improve the ease of doing business parameters such as enforcing contracts, registering a property, starting a business and paying taxes.
- To translate the Atmanirbhar Bharat vision into a reality, Government is working to reduce over 6000 instances of Compliance Burden on businesses and citizens. A Regulatory Compliance Portal <https://eodbrcp.dipp.gov.in> has been launched by the DPIIT with an objective to act as an online repository of all Central and State-level compliances and to minimize Regulatory Compliance burden.

2 .Startup India:

- Government has launched its flagship initiative, the Start-up India programme with the intent to catalyze start-up culture and build a strong and inclusive ecosystem for innovation and entrepreneurship in India. It is counted as **one of the largest startup ecosystem** in the world with more than **50,775** recognized startups.
- Recognised startups have reported over **5.5 lakhs job created** with an average of 12 jobs created by each recognised startup. To **simplify ease of starting up**, till 9th April 2021, 48 regulations have been simplified since the launch of the Startup India initiative. To **enable ease of procurement**, Central Ministries/ Departments are directed to relax conditions of prior turnover and prior experience in public procurement for all Startups.

Through various fiscal and non-fiscal incentives, the government is supporting the sector.

- **Fund of Fund Scheme:** Government of India has established a **Fund of Funds for Startups Scheme** (FFS) with corpus of Rs. 10,000 crores, to meet the funding needs of startups. DPIIT is the monitoring agency and Small Industries Development Bank of India (SIDBI) is the operating agency for FFS. The total corpus of Rs. 10,000 crores is envisaged to be provided over the 14th and 15th Finance Commission cycles based on progress of the scheme and availability of funds. SIDBI has committed Rs 5,409.45 Crore to 71 SEBI registered Alternative Investment Funds (AIFs). Rs

1,484.75 crore have been drawn from the SIDBI Fund of Funds. Rs 5,648.02 Cr have been invested into 424 startups.

- **Start-up India Seed Fund Scheme:** The Scheme approved with an outlay of Rs 945 Crore. The scheme shall provide financial assistance to startups for proof of concept, market entry, commercialization, etc. It will support an estimated 3,600 entrepreneurs through 300 incubators in the next 4 years. The Scheme was launched by Hon'ble Prime Minister on 16th January 2021 and has been operationalised from April 2021

3. Production linked Incentive Scheme

- Keeping in view India's vision of becoming 'Aatmanirbhar' and enhancing India's Manufacturing Capabilities and Exports, an **outlay of Rs. 1.97 lakh crore** has been announced in Union Budget 2021-22 for **Production Linked Incentive scheme (PLI)** schemes for 13 key sectors for 5 years starting from fiscal year (FY) 2021- 22. These **13 sectors** include already **existing 3 sectors** named (i) Mobile Manufacturing and Specified Electronic Components, (ii) Critical Key Starting materials/Drug Intermediaries & Active Pharmaceutical Ingredients, and (iii) Manufacturing of Medical Devices and **10 new key sectors** which have been approved by the Union Cabinet recently in November 2020. These 10 key sectors are (i) Automobiles and Auto Components, (ii) Pharmaceuticals Drugs, (iii) Specialty Steel, (iv) Telecom & Networking Products, (v) Electronic/Technology Products, (vi) White Goods (ACs and LEDs), (vii) Food Products, (viii) Textile Products: MMF segment and technical textiles, (ix) High-efficiency solar PV modules, and (x) Advanced Chemistry Cell (ACC) Battery.
- **7 of the new PLI Schemes** have been approved by the Cabinet namely: - (i) Electronic/Technology Products, (ii) Pharmaceuticals Drugs, (iii) Telecom & Networking Products, (iv) Food Products, (v) White Goods (ACs and LEDs), (vi) High-efficiency solar PV modules and (vii) Advanced Chemistry Cell (ACC) Battery.
- **PLI Scheme for White Goods (ACs and LED lights)** :The PLI Scheme with an outlay of Rs 6238 crore on White Goods is designed to create complete component ecosystem for Air Conditioners and LED Lights Industry in India and make India an integral part of the global supply chains. The scheme is expected to attract global investments, generate large scale employment and enhance exports substantially.

4. Foreign Direct Investment :

- It has been the continuous endeavor of the Government of India to put in place an enabling and investor friendly FDI Policy, wherein most of the sectors are open to FDI under the automatic route. The FDI policy reforms carried out by Government in the last seven years are nothing less than historic. In the last two years alone, reforms in the FDI policy have been undertaken across sectors such as Coal Mining, Contract Manufacturing, Digital Media, Single Brand Retail Trading, Insurance Intermediaries, Civil Aviation, Defence and Insurance Companies.

- The momentum is being carried on with reforms envisaged in important sectors like Petroleum & Natural Gas and Space which will take the country's growth to a new trajectory.
- Measures taken by the Government on FDI policy reforms have resulted in increased FDI inflows in the country, which year after year is setting up new records. FDI inflow in India stood at US\$ 45.15 billion in 2014-15 and has continuously increased since then. FDI inflows increased to US\$ 55.56 billion in 2015-16, US\$ 60.22 billion in 2016-17, US\$ 60.97 billion in 2017-18, US\$ 62.00 billion in 2018-19, US\$ 74.39 billion in the year 2019-20 and **India registered its highest ever annual FDI inflow of US\$ 81.72 billion (provisional figures) in the financial year 2020-21.**

5. Investment Promotion :

- **Empowered Group of Secretaries (EGoS) & Project Development Cells (PDCs)** have been established in **30 Ministries/Departments** of the Government of India, headed by respective Joint Secretary-level nodal officers. All PDCs have assumed a smooth functioning, executing clearly defined investor engagement strategies, which includes identification of prospective investors; multi-level engagements with investors that have shown interest; active engagement with a wide range of stakeholders to resolve existing investors' issues, to develop new projects/proposals and to promote existing investment opportunities.
- An **Investment Clearance Cell (ICC)** to provide facilitation and support to businesses through a one-stop digital platform – the central Single Window System (SWS) is being set up. This national portal will integrate the existing clearance systems of the various Ministries/Departments of Govt. of India and State Governments without disruption to the existing IT portals of Ministries. The pre-launch version of the NSWS portal (with critical Ministries/Departments of Government of India and select States onboarded in Phase 1) was showcased to the major industry associations. The pre-launch version is undergoing extensive testing and gearing up for the soft launch.

6. Public Procurement

Public procurement is a sizeable share of Indian economy. To promote domestic investment and usage of made in India products by the government, the Public Procurement (Preference to Make in India) Order has been revised on 16.09.2020.

The salient features of the present order are:

- a. For purchases with estimated value less than Rs. 200 Crore, no Global tender enquiry will be issued.
- b. For the items, where there is sufficient local capacity and local competition, Class -1 local suppliers (i.e. suppliers offering items with minimum 50% domestic value addition) are only eligible to bid irrespective of purchase value. In all other purchases,

Class -1 local suppliers get purchase preference over other suppliers in government procurement process.

- c. In domestic/national bidding process, only Class-I local suppliers (i.e. suppliers offering items with minimum 50% domestic value addition) and Class-II local suppliers (i.e. suppliers offering items with 20- 50% domestic value addition) are eligible to bid. Non-local suppliers (i.e. suppliers offering items with less than 20% domestic value addition) can't participate in domestic/national bidding process.
- d. Nodal Ministries have been authorized to notify minimum local content requirement higher than 50/20% for Class-I/ Class-II local suppliers.
- e. Vide GFR Rule 144(xi), Public Procurement guidelines have been amended mandating that bidders having beneficial ownership from a country sharing land border with India will be eligible to bid in government tenders, only if the bidder is registered with the competent authority in DPIIT.

The objective is to maximize usage of made in India products in public procurement and to promote local manufacturing which will enhance income and job opportunities for local masses.

7. India Industrial Land Bank (IILB)

- Government has developed a national level land bank by integrating Industrial Information System (IIS) with State industrial GIS systems. This will enable the investors to see plot level data and availability of updated land related information in real time. Integration with 17 states achieved and currently ongoing with 6 States.

8. Industrial Park Rating System (IPRS)

- In addition to the development of IILB, a concurrent activity, Industrial Park Rating System (IPRS), has been undertaken to rate the best performing industrial parks across the country, identifying interventions and serving as a decision support system for investors and policy makers, under the technical guidance of Asian Development Bank(ADB). IPRS pilot was launched in November 2018.
- As part of the 'Atma-Nirbhar Bharat Abhiyan', the second phase of IPRS (IPRS 2.0) is launched. As compared to the pilot phase, the system will widen the coverage of rating more than 400 parks including 24 private parks and additional 56 SEZs.

9. Industrial Corridor:

- The National Industrial Corridor Programme (NICP) has been conceived to promote world class manufacturing facilities and develop futuristic industrial cities in India. The Delhi Mumbai Industrial Corridor was the first corridor taken up for development in 2011. Subsequently, other industrial corridors viz. Amritsar-Kolkata, Chennai-Bangalore, Vizag-Chennai, East Coast etc. were added to be part of the umbrella NICP. Under the National Infrastructure Pipeline (NIP), Rs 111 lakh crore of investment is the estimated requirement for the period ending 2024-25. Investments in the NICP are expected to contribute to the NIP and trigger manufacturing activity in

the country. The broad objective of NICP is to provide plug and play infrastructural facilities for setting up large scale manufacturing units. The programme is meant to compete with the best manufacturing and investment destinations in the world by converging next generation technologies across different sectors.

- To realise its vision of a \$5 trillion (Rs. 37lakh crore approximately) economy by 2025, India would need to spend very large sums on infrastructure on a sustained basis. Creation of new and upgrading of existing infrastructure will be the key to raising Indian economy's competitiveness. Improved infrastructure capacities will create efficiency gains through improved logistics & networks. By bringing in the critical aspect of multi modal connectivity while providing infrastructure has introduced better synergy and coordinated development between economic zones and industrial nodes. A National Master Plan has been proposed to integrate the multimodal connectivity infrastructure with the economic zones by incorporating inputs from various Ministries / Departments. Eleven Industrial Corridors have been identified with 32 nodes/projects proposed to be developed in 04 phases until 2024-25.
- The Industrial Corridor Programme has been envisaged on the backbone of major transportation corridors like Eastern & Western Dedicated Freight Corridors, Express ways and National Highways, proximity to ports, airports, etc. Various Industrial Corridors in the Eastern, Central & Southern parts of the country have the potential to leverage the proposed East Coast Dedicated Freight Corridor(DFC) being planned from Vijayawada to Kharagpur, East West DFC planned from Bhusawal-Nagpur–Rajkharsawan –Dankuni and Bhusawal-Nagpur–Rajkharsawan-Andal and North South DFC planned from Itarsi to Vijayawada by DFCCIL. The Industrial Corridor Programme will help in realizing the goal of Atmanirbhar Bharat by encouraging domestic manufacturing and increasing its participation in the Global Value Chain by attracting global manufacturers to these nodes.

10. Intellectual Property Rights:

The introduction of the National IPR Policy, 2016 is a giant leap by the Government of India to spur creativity and stimulate innovation. The document lays the roadmap for the future of IPRs in India through its 7 objectives to establish an ecosystem in the country conducive to innovation and creativity not only in terms of IP awareness and creation, but also commercialization and enforcement. Some of the major achievements are:

- Filing and Processing fees for small entities reduced to 20% (from the existing 50%) w.e.f 4.11.2020 as compared to large entities. This will incentivize Small entities to file for more patents.
- Form-27 (Statement regarding the working of patented inventions) simplified to bring more clarity as a measure of Ease of Doing Business.
- To encourage IPR protection amongst Startups, **the Scheme for Facilitating Start-Ups Intellectual Property Protection (SIPP)** which was launched in 2016 has been extended upto 31.03.2023. The Scheme is implemented by the office of CGPDTM and provides facilitators to start ups for filing and processing of their applications for patents, designs and trademarks.

- **80% fee concession** for patent application filed by Startups whereas **50% fee concession** for trademark applications by Startups, as compared to large entity.
- **Expedited Examination facility** broadened to include SME, Female applicants, Government Departments, institutions established by a Central, Provincial or State Act, which is owned or controlled by the Government, Government Company, an institution wholly or substantially financed by the Government and applicants under PPH.
- Permitting Expedited examination of Patent applications has shown remarkable results. The shortest time taken to grant a patent recently has been just 41 days from the date of filing of the request for examination. As on 31st May, 2021, request for expedited examination has been received for 3892 applications, from which FER has been issued for 3570 applications and Patent has been granted to 1664 among which 605 have been granted to Startups.

Modernisation of IP offices

Offices under Controller General of Patents, Design and Trademarks (CGPDTM) have been modernized to enable e-filing of applications and conscious efforts have been made to develop a robust e-service delivery system, including real-time public dissemination of dynamic intellectual property (IP) knowledge through innovative tools, manpower augmentation, reengineering of the process work-flow, IT enablement of Intellectual Property Offices and setting up of feedback mechanism and strong public interface.

- **Impact of steps taken:**
 - Time required for Patent Examination reduced from average 72 months in 2015 to 5-30 months at present, depending upon technology fields.
 - Time for final disposal of Patent applications, has reduced to average 48 months at present from few years earlier, which will be reduced to average 24-30 months from filing by end of 2021
 - **Patent filings** increased by **36.8%** and **Examination** increased by **223.3%** in 2020-21 vis-à-vis 2014-15. **Patent grants** increased by **374.9%**; **Disposal** increased by **269.8%**.
 - Trademark filings shot up by **111%** in 2020-21 as compared to 2014-15; reflecting the buoyancy in the Indian economy. There has been a significant increase in Trademarks examination which has increased by **177%** in 2020-21 as compared to 2014-15.

ANNEXURE -3

**ANNEXURE REFERRED TO IN REPLY TO PARTS (e) & (f) OF THE RAJYA SABHA
UNSTARRED QUESTION NO.534 FOR ANSWER ON 23.07.2021.**

List of Notified SEZs set up in TAMIL NADU						
Sl. No.	Name of the Developer	Location	Name of District	Type of SEZ	Area (hectares)	Date of Notification
1	MEPZ Special Economic Zone	Chennai, Tamil Nadu	Chennai	Multi product	109	1.1.2003
2	Mahindra World City Developers Limited	Taluk Chengalpattu, Kancheepuram District, Tamil Nadu	Kancheepuram	IT/Hardware & Bio-Informatics	265.60 (de-notified area 55.590) = 210.01	26.10.2004/ 17.02.2020
3	Mahindra World City Developers Limited	Taluk Chengalpattu, Kancheepuram District, Tamil Nadu	Kancheepuram	Auto Ancillary	45.918	26.10.2004
4	Mahindra World City Developers Limited	Taluk Chengalpattu, Kancheepuram District, Tamil Nadu	Kancheepuram	Apparel & Fashion Accessories	32.478	26.10.2004
5	Nokia India Pvt. Ltd.	Sriperumbudur, Kancheepuram District, Tamil Nadu	Kancheepuram	Manufacture and Assembling of Electronics Telecommunications IT hardware(including Mobile Phones, Parts, Components and Accessories for Phone and networks) and Development of Software, R&D activities and other services	85.375 (de-notified area 3.98, 13.0078 & 4.774) = 63.6132	17.08.2005/ 24.05.2017/ 28.02.2020/ 08.06.2020
6	Flextronics Technologies (India) Private Limited	Sriperumbudur, District Kancheepuram, Tamil Nadu	Kancheepuram	IT/ITES Electronic Components & Hardware Manufacturing & Related Services Sector	101.21 (De-notified 25.07) =76.14	25th April 2006/1th August, 2014
7	Tata Consultancy Services Limited	Siruseri and Egattur, District Chennai, Tamil Nadu	Chennai	IT	28.53	17th July 2006
8	Syntel International Private Limited	Kancheepuram, Tamil Nadu	Kancheepuram	IT/ITES	11.73	11th Aug 2006
9	IG3 Infra Limited (ETL Infrastructure Services Limited)	Pallikkarani Village, Tambaram Taluk, Kancheepuram, Tamil Nadu	Kancheepuram	IT/ITES	10.57	11th Aug 2006

10	Hexaware Technologies Limited	SIPCOT IT Park, Old Mahabalipuram Road, Siruseri, Chennai, Tamil Nadu	Chennai	IT/ITES	11	31th Aug 2006
11	Gateway Office Parks Private Limited (formerly M/s. Shriram Properties and Infrastructure Private Limited)	No. 16, G.S.T. Road, Perungalathur village, Chennai, Tamil Nadu	Chennai	IT/ITES	10 (add 13.4088/de-notified 7.7578, 5.0354 & 00.4788) = 10.1368	28th September, 2006/ 24th September, 2007/ 9th November, 2009/ 10th August, 2017/28th January, 2021
12	KGISL Infrastructure Pvt. Ltd. (formerly Coimbatore Hitech Infrastructure Pvt. Ltd.)	Kecranatham Village, Coimbatore(N) Taluk, Coimbatore, Tamilnadu	Coimbatore	IT/ITES	34.66, additional 12.66.00 additional 3.93.5 (Total 51.255)	9th Nov 2006 / 17th Sep 2007/ 28th April 2009
13	DLF Infocity Developers (Cheenai) Ltd.	Manapakkam & Mulivakkam Vill., Kancheepuram Distt. Tamil Nadu	Kancheepuram	IT/ITES	13.29 (add 3.4384/0.69.83) = 17.4267	16th Nov 2006 / 19 March 2007/ 2nd December, 2008
14	State Industries Promotion Corporation of Tamil Nadu	SIPCOT Industrial area, Sriperumbudur Taluk, Kancheepuram District, Tamil Nadu	Kancheepuram	Electronics / Telecom hardware and support services, including trading and logistics activities	189.771 (Additional area 41.369)/ (De-notified area 11.832, 23.75, 16.336, 28.338, 3.963, 13.286 & 19.570) = 114.065	22th December, 2006/31st July 2007/2nd March, 2015/17th March, 2016/1st June, 2018/5th September, 2018/3rd December, 2018/9th April, 2019/22nd January, 2021
15	Electronics Corporation of Tamil Nadu (ELCOT)	Village Vilankurichi, Coimbatore North Taluk, Coimbatore District, Tamil Nadu	Coimbatore	IT/ITES	11.76 (add 10.84) = 22.60	11th April 2007/16th April, 2008
16	Electronics Corporation of Tamil Nadu Limited (ELCOT)	Sholinganallur, Tambaram Taluka, Kancheepuram District, Tamil Nadu	Kancheepuram	IT/ITES	152.66.5	11th April 2007

17	Cheyyar SEZ Developers Pvt. Ltd.	SIPCOT Cheyyar Industrial Park in Mathur, Mangal Villages, Thiruvannamalai District, Tamil Nadu	Thiruvannamalai	Footwear	111.33.50	13th April 2007
18	Estancia IT Park Pvt. Ltd. (Formally ArunExcello Infrastructure Pvt. Ltd., L&T ArunExcello IT SEZ Pvt. Ltd., L&T Chennai Project Pvt. Ltd. & Zoho Corporation Pvt. Ltd.)	Vallancheri and Potheri Villages, Chengalpet Taluk, Kancheepuram District, Tamil Nadu	Kancheepuram	Electronic Hardware & software including ITES	11.09/(add 0.29.93 & 4.30) = 15.69.43	1st May 2007/26th December, 2017/12th October, 2018
19	Span Venture Pvt. Ltd.	Kurichi village, Eachanari, Coimbatore District, Tamil Nadu	Coimbatore	IT/ITES	10.49 (Add 4.36 & de-notified 1.38)/ de-notified 10.535) = 2.935	10th July 2007/28th August, 2012/4th May, 2018
20	AspenPark Infra Coimbatore Private Limited (AICPL) [Formerly Aspen Infrastructures Limited (Synefra Engineering construction Ltd. (Suzlon Infrastrucutre Ltd.)]	Karumatampatti and Kittampalayam villages, Palladam Taluk, Coimbatore District, Tamil Nadu	Coimbatore	Hi-tech engineering products and related services	104.60.40 (add 46.94.1/0.94.3 de-notified 65.7775/2.2338) = 84.4767	10th Aug 2007/ 28th Nove 2007 / 7th August 2008/20th December, 2016/7th July, 2017
21	Bayline Infocity Ltd. (Formerly ETA Technopark Private Limited)	Old Mahabalipuram Road, Navallur Village, Chengalpet Taluk, Kancheepuram District, Tamil Nadu	Kancheepuram	IT/ITES	10.36804617	7th Sep 2007
22	New Chennai Township Private Limited	Seekinakuppam Village, Cheyyar Taluk, Kancheepuram District, Tamil Nadu	Kancheepuram	Engineering sector including auto ancillaries	125.002	28th Sep 2007
23	State Industries Promotion Corporation of Tamil Nadu	SIPCOT of Tamil Nadu Industrial Growth Centres, Sriperumbudur Taluka, Kancheepuram District, Tamil Nadu	Kancheepuram	Electronics Hardware and related support services including trading and logistics operations	140.755 (de-notified 7.111 & 12.14) = 121.504	18th October, 2007/3rd December, 2018/10th September, 2020
24	New Chennai Township Private Limited	Seekinakuppam (Paramankeni and Vellur Villages), Cheyyur Taluk, Kancheepuram District, Tamil Nadu	Kancheepuram	Multi services	121.94	23rd Nov 2007

25	State Industries Promotion Corporation of Tamil Nadu	SIPCOT of Tamil Nadu Complex, Ranipet Phase-III, Mukuntharayapuram Village, Walajah Taluk, Vellore District, Tamil Nadu	Vellore	Engineering	104.76 (de-notified are 50.60.7) = 54.15.3	27th Nov 2007/5th January, 2016
26	Foxconn India Developer Private Limited	Santhavelore-B, Chittur Village, Sriperumbudur Taluk, Kancheepuram District, Tamil Nadu	Kancheepuram	IT and electronics hardware	10.39.00	5th Dec 2007
27	Kanai Techonology Parks Pvt. Ltd. (formerly Velankani Technology Parks Pvt. Ltd.)	Podavur Village, Sriperumbudur Taluk, Kanchipuram District, Tamil Nadu	Kancheepuram	Electronics hardware and software and ITES	57.46715	11th Dec 2007
28	Cognizant Technology Solutions India Pvt. Ltd.	SIPCOT IT Park, Siruseri and Kazhipattur villages, Chennai, Tamil Nadu	Chennai	IT/ITES	10.85.0 (Addition 5.66.7) = 16.517	17th Dec 2007/6th April, 2016
29	SNP Infrastructure LLP (formerly SNP Infrastructure Pvt. Ltd.)	Zamin Pallavaram Village, Tambaram Taluk, Kancheepuram District, Tamil Nadu	Kancheepuram	IT/ITES	11.147 (De-notified 0.906) = 10.241	12th February, 08/ 1st April, 2019
30	Electronics Corporation of Tamil Nadu Limited (ELCOT)	Navalpattu Village, Tiruchirapalli Taluk, Tiruchirapalli District, Tamil Nadu	Tiruchirapalli	IT/ITES	49.89	12th Feb 2008
31	J. Matadee Free Trade Zone Private Limited	Mannur and Valarpuram Villages, Sriperumbudur Taluk, Kancheepuram District, Tamil Nadu	Kancheepuram	Multi Sector SEZ (including FTWZ)	40.625 (add 44.15) = 84.775	10th March 2008 / 21st May 2009
32	Rudradev Township Private Limited	Solankurini Village, Madurai Taluk, Madurai District, Tamil Nadu	Madurai	IT/ITES	31.04	22nd April 2008
33	State Industries Promotion Corporation of Tamil Nadu Limited	SIPCOT Growth Centre, Perundurai Village, Erode District, Tamil Nadu	Erode	Engineering	105.445 (de-notified 26.407) = 79.038	23rd April, 2008/26th December, 2018
34	Electronics Corporation of Tamil Nadu Limited (ELCOT)	Ilandhikulam Village, Madurai I, Madurai North Taluk, Madurai District, Tamil Nadu	Madurai	IT/ITES	11.70.50	30th April 2008
35	Electronics Corporation of Tamil Nadu Limited (ELCOT)	Vadapalanji Village, Madurai South Taluk and Kinnimangalam Village, Tirumangalam Taluk, Madurai II, Madurai District, Tamil Nadu	Madurai	IT/ITES	86.46.50	30th April 2008
36	Electronics Corporation of Tamil Nadu Limited (ELCOT)	Jagir Ammapalayam Village, Salem Taluk, Salem District, Tamil Nadu	Salem	IT/ITES	66.50.50	30th April 2008

37	State Industries Promotion Corporation of Tamil Nadu	Tirunelveli District, Tamil Nadu	Tirunelveli	Transport engineering goods including manufacture of tyres and tubes for all purposes and for transport industry sector	103.23.80	15th May 2008
38	IG3 Infra Limited (formerly ETL Infrastructure Services Limited and Indian Green Grid Group Ltd.)	VadamugamKangeyamp alayam Village, Perunduraitaluka, Erode District, Tamil Nadu	Erode	Textile	103.6457 (de-notified 53.5295) = 50.1162	9th June 2008/30th August, 2019
39	Platinum Holdings Pvt. Ltd.	Navallur Village, ChengulpetTaluk and Semencherry Village, TambaramTaluk, Kancheepuram District, Tamil Nadu	Kancheepuram	Hardware and Software	10.565	16th Oct 2008
40	AMRL International Tech City Ltd.	NanguneriTaluk, Tirunelveli District, Tamil Nadu	Tirunelveli	Multi-product	1019.22.5	18th Nov 2008
41	TrilInfopark Ltd.	Kanagam village of Mambalam-GuindyTaluk and Thiruvanmiyur village of Mylapore-TriplicaneTaluk, Chennai District, Tamil Nadu	Chennai	IT/ITES	10.24.225	23rd Jan 2009
42	Frontier Lifeline Pvt. Ltd.	Edur Village, GummudipundiTaluk, Thiruvallur District, Tamil Nadu	Thiruvallur	Biotechnology	16.63	2nd Feb 2009
43	CCCL Pearl City Food Port SEZ Ltd. (Formally CCCL Infrastructure Limited)	Vadakkukaracheri and ThimmarajapuraVillages ,Tuticorin District, Tamil Nadu	Tuticorin	Food Processing	119.145/(add 10.64) = 129.785	23rd April 2009/12th December, 2017
44	Electronics Corporation of Tamil Nadu Limited (ELCOT)	Viswanathapuram Village, HosurTaluk, Krishnagiri District, Tamil Nadu	Krishnagiri	IT/ITES	70.01	4th May 2009
45	Electronics Corporation of Tamil Nadu Limited (ELCOT)	Gangaikondan Village, Thrunelvelitaluk, Tirunelveli District, Tamil Nadu.	Tirunelveli	IT/ITES	40.48/ (add 76.893) = 117.373	8th June 2009/ 20th December, 2011
46	Jay Gee HitechInfraventuresPvt . Ltd	Vengadu and Pennalur Village, SriperumbudurTaluk, Kancheepuram District, Tamil Nadu	Kancheepuram	IT/ITES	11.885	4th August, 2009
47	L&T Shipbuilding Limited	Village Kattupalli, Ponneritaluk, District Tiruvallur, Tamil Nadu	Tiruvallur	Heavy Engineering Sector	317.715(add2.5 5/ 190.525/97.10) = 607.89	4th December, 2009/ 25th August, 2010/ 20th October, 2010

48	State Industries Promotion Corporation of Tamil Nadu	Uthangarai Taluk and Pochampalli Taluk, Krishnagiri District, Tamil Nadu	Krishnagiri	Granite Processing and Industries Sector	153.83(58.29 de-notified = 95.54)	15th March, 2010/9th October, 2015
49	Sterlite Industries (India) Limited	Village Therkku, District Tuticorin, Tamil Nadu	Tuticorin	Copper	128.805	3rd May, 2013
50	V.V. Mineral	Thiruvambalapuram village, Radhapuram Taluk, Tirunelveli District, Tamil Nadu	Tirunelveli	Mineral and Mineral based Products	50.7537	16th December, 2013
51	Cheyyar SEZ Developers Pvt. Ltd.	SIPCOT Industrial Growth Centre, Bargur, Uthangarai and Pochampalli Taluk, Krishnagiri District, Tamil Nadu	Krishnagiri	Footwear	59.3.98	30th March, 2016
52	Perungudi Real Estates Private Limited	OMR Road, Perungudi, Chennai, Tamil Nadu	Chennai	IT/ITES	4.28	31st March, 2017
53	Highland Valley Corporation Pvt. Ltd.	Kadayam Perumpathu Village, Near Petrol Bunk, Mathapuram, Ambasamudram Taluk, Tirunelveli, Tamil Nadu	Tirunelveli	IT/ITES	27.425 (add 1.965 & 2.60) = 31.99	27th February, 2019/11th October, 2019/8th January, 2020
54	Delta Electronics India Pvt. Ltd.	Plot No. 1, Industrial Park, Kurubarapalli, Krishnagiri District, Tamil Nadu	Krishnagiri	Electronic Hardware and Software including IT/ITES	10.96	28th February, 2019
55	Integrated Chennai Business Park (India) Pvt. Ltd.	Vallur and Edayanchavadi Villages in Ponneri Taluk, Thiruvallur District, Tamil Nadu	Thiruvallur	FTWZ	50.491	9th December, 2019
56	Infosys Limited	No. 138, Old Mahabalipuram Road, Sholinganallur, Kancheepuram District, Tamil Nadu	Kancheepuram	IT/ITES	5.37	16th January, 2020
57	TATA Consultancy Services Limited	Plot Nos: H-11/1B, H-11/1C & H-11/2 in SIPCOT IT Park, Siruseri, Egattur Village, Thiruporur Taluk, Chengalpattu District, Tamil Nadu	Chengalpattu	IT/ITES	7.67	26th March, 2020
58	NDR Infrastructure Pvt. Ltd.	Nandiyambakkam Village, Minjur Panchayat Union, Ponneri Taluk, Tiruvallur District, Tamil Nadu	Tiruvallur	FTWZ	40.945	12th May, 2020
